(16)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM		
PRESENT: SHRI. ANANTHA	A PADMANABHA SWAMY – MEMBE	R - JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/136A/ (IB)/2017	
NAME OF THE PETITIONER(S)	: SUYOG MERCHANDISE SHIPPING PVT LTD	
NAME OF THE RESPONDENT(S)	: RENAULT NISSAN AUTOMOTIVE (I) PVT LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 Aashish Jain Hunia For Suema as veana	Count for Respondent	War
For Suema asulana		
2. P. J. RUHKESIL	Counce for Peti-	Flux.
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ORDER

Counsel representing both the parties are present. Petitioner Counsel filed a memo praying to permit the Petitioner to withdraw the petition. Memo is taken on record. Petitioner is allowed to withdraw the petition. In the circumstances, matter is **closed as withdrawn**.

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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